

scholarship, employment in Government and financial assistance for self employment, financial assistance to agriculturists and horticulturists and waiver of interest on loans.

**Liberated zones created by Naxals**

1250. SHRIMATI MOHSINA KIDWAI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is aware that Naxals have created 'liberated zones' in their areas of influence in West Bengal, Jharkhand and Chhattisgarh and have displaced local population;

(b) whether Government is also aware that lakhs of people have become internally displaced people due to reasons of law and order and fear;

(c) if so, what Government is doing to rehabilitate internally displaced people and what is estimated number of such people in various States and how many people have been killed in Naxal violence during the last three years, till date; and

(d) whether Government proposes for single command in Naxal prone areas for better intelligence input?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (c) The talk of so called liberated zones is baseless propaganda. The concerned State governments deal with naxal violence and take appropriate measures to provide relief and rehabilitation to victims of naxalite violence.

The number of civilians killed in naxal violence during the last 3 years and during current year (upto 30.6.2009) are as below:

Year	Civilians killed
2006	521
2007	460
2008	490
2009 (1st January to 30th June)	255

(d) There is no such proposal at present.

**Scam in laying barbed wire fencing along LoC**

1251. SHRIMATI MOHSINA KIDWAI:

SHRIMATI SHOBHANA BHARTIA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the CBI has recently unearthed a scam running into Rs. 12.50 crore in the laying of barbed wire fencing along the border of Pakistan and the LoC in Poonch and Akhnour sectors;

(b) if so, the *modus-operandi* of the scam;

(c) whether the role of Army officers is being probed in view of contract awarded to a Jammu based company through NCCF; and

(d) if so, the facts thereof and further steps Government proposes to take to bring transparency in awarding such contracts?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) As per the information received from the Ministry of Defence, a case relating to procurement of Concerting Wire, Barbed wire and Angle Iron Picket by the Army from NCCF, Jammu for the fencing along LoC (Line of Control) between India and Pakistan is under investigation by the CBI.

#### **Health problems of CRPF personnel**

†1252. SHRI PYARELAL KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that more than 50 per cent employees of the Central Reserve Police Force are suffering from problems such as skin disease, depression, high blood pressure and heart and mental diseases;

(b) if so, whether it is also a fact that 1425 personnel of CRPF lost their lives owing to various diseases, including cancer, between the year 2005 and 2008; and

(c) if so, the details of causes which led to Jawans suffering from various diseases?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir.

(b) and (c) Does not arise.

#### **Posting Policy for Jawans of CRPF**

†1253. SHRI PYARELAL KHANDELWAL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the employees of the Central Reserve Police Force do not get 'peace posting' (posting at undisturbed area) even after a period of nearly over 20 years;

(b) if so, whether Government has formulated any posting policy for the jawans of CRPF;

(c) if so, the details thereof; and

(d) if not, the reasons for not formulating the posting policy for jawans?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) No, Sir.

(b) and (c) Transfer policy in respect of jawans already exists in CRPF, which takes into account various service related aspects such as professional requirements, career management etc.

(d) Does not arise.

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†Original notice of the question was received in Hindi.